

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) No, Sir.

(b) and (c). Does not arise.

[English]

Setting up of Agro-Based Industries during Seventh Plan

1048. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have chalked out any programme to set up agro-based industries all over the country during the Seventh Plan;

(b) if so, whether Government are aware that lack of facilities of housing for the workers/technicians are the two impediments which prevent the growth of such industries in the rural areas;

(c) if so, whether Government propose to provide loans at subsidised rates through the Banks for construction of houses; and

(d) if so, details of the proposals ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The Five Year Development Plan for industries and Agriculture include schemes for development of agro-based industries. The 7th Five Year Plan which is under finalisation also includes schemes for these industries.

(b) Housing forms a separate programme which will be taken care in the sectoral programme and also in special programmes for certain categories of people.

(c) No, Sir.

(d) Does not arise.

Safety Measures in Chemical Units

1049. SHRI MURLIDHAR MANE : Will the Minister of LABOUR be pleased to state :

(a) whether new guidelines for safety in chemical industries have been laid down by Government;

(b) whether a proposal to associate trade unions' in working out the safety measures in chemical units is under Government consideration;

(c) whether employees working in chemical units are also imparted training regarding safety measures and other safety rules and procedures; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b). Immediately after the industrial accident at Bhopal, Ministry of Labour held a series of meetings and Conferences with State Government/Union Territory Administrations, Central Ministries/Departments, and workers' and employers' organisations. In the light of those discussions, Government formulated the National Programme for Coordinated Action for Control of Hazards and Protection of Health and safety of Workers in dangerous manufacturing processes. Copies of this Action Plan have been sent to all State Governments/Union Territory Administrations, Central Ministries/Departments and employers' and workers' organisations with the request to take appropriate measures for improving safety standards in all industrial units.

(c) and (d). The Director General of Factory Advice Service and Labour Institutes (DGFASLI) regularly conducts training programmes for workers, managers, factory inspectors, etc. in their training institutes at Bombay, Kanpur, Calcutta and Madras. These programmes cover all aspects relating to safety and health of workers in factories. DGFASLI has been instructed to restructure their training programmes in their Institutes, so that safety in hazardous industries in given greater focus in these programmes.

Opening of a Night Bazar in Connaught Place

1050. SHRI C. MADHAV REDDI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether New Delhi Municipal Committee have a proposal to start a night bazar in the central park of Connaught Place;